

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-296-2020**

Quinta Coqueiro Co-op.
Housing Maintenance Society Ltd.
Rep. by Secretary,
Leila Almeida & Ors. ... Petitioners

Vs

Registrar of Co-operative Societies & Ors. ... Respondents

Shri Shivan Desai, Advocate for the Petitioners.
Ms. Sapna Mordekar, Additional Government Advocate for the Respondent No.2.
Shri Sufian Sayad, Advocate for the Respondents No.3,7,8 & 9.

Coram : DAMA SESHADRI NAIDU, J.**Date : 14 December 2020****P.C. :**

If there are any respondents still unserved the petitioner is free to take out private notice.

2. Shri S. Sayad, the learned advocate, has instructions to appear for respondents no.3,7,8 & 9. He points out that on the last occasion the Court erroneously mentioned as if he was appearing for respondent no.1. That error stands corrected.

3. Post the matter on 18.01.2021.

4. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH